

19/5 A. U. Mohapatra
A. U. Dash ①

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(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./P.A.No. 138 1995

K. A. Rao

Applicant (s)

Versus

Union of India

Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1.	7.4.95	REGISTER <i>[Signature]</i> Registrar Adjourned to next week. Vice-Chairman <i>[Signature]</i> Member (Admn.)	D.P.O. of 15/5/12 is filed. <i>[Signature]</i> 23/2/95
2	18.1.96	At the request of petitioner's Counsel, petition is withdrawn. <i>[Signature]</i> MEMBER (ADMINISTRATIVE)	In this application cys 19, the applicant has challenged the order directing the applicant to appear the selection for preparing a panel. <i>[Signature]</i> 23/2/95 For Registrar <i>[Signature]</i> 6.3.95 For Admn. <i>[Signature]</i> 23/2/95